

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2166/2017

PIAREYA JI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

(IA No. 3578/2021 - GRANT OF BAIL)

Date : 19-08-2021 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Appellant(s) Mr. Adil Sharfuddin, Adv.
Mr. Shashank Singh, Adv.
Mr. Ubaidul Hasan Khan, Adv.
Mr. Devvrat, AOR
Mr. Subas Ray, Adv.

For Respondent(s) Mr. Parmanand Pandey, AOR
Mr. Utkarsh Pandey, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter before the appropriate Bench.

(RAJNI MUKHI)
COURT MASTER

(PRADEEP KUMAR)
COURT MASTER